[Shri Rajni Ranjan Sahu]

been taken so far by the Government of India and the Industry Ministry. It is in the larger interests of the people of this country to realise all such unintended profit earned by the drug companies. Thus I draw the attention of the House and also request our Finance Minister through this special mention that on realisation of the unintended profit, he should give an exemption of 15 per cent of excise duty on the life-saving drugs. Thank you.

REFERENCE TO THE ACUTE POWER SHORTAGE IN ORISSA

SHRI BASUDEB MOHAPATRA (Orissa): Mr. Deputy Chairman, Sir, I would like to draw the attention of the Government and this House to the acute shortage of power facing the State of Orissa. For the last five years the State has witnessed a high rate of growth in the demand of power which has always outstripped the availability. This has happened mainly due to power intensive path followed by industrial sector in the State.

In Orissa, the availability of energy by the end of the 6th Plan was 496 M.W. against the requirement of 780 M.W. The shortfall was about 36 per cent. In order to meet the power shortage in the State, the State Government attaches high priority for taking up two projects, namely, the IB Thermal Power Station and the Talcher Super Tharmal Power Station in the State during the Seventh Plan period. The IB Thermal Power Station will be located in the district of Sambalpur and it will utilise coal from the IB Valley Coal fields. It will have an installed capacity of 840 M.W. and will cost Rs. 935 crores. It has been decided that the first unit of the project is to be commissioned in 1990. As a matter of fact taking into account the demand and supply position of the State, Planning Commission had accorded in principle acceptance of IB Thermal Power Station for commissioning of the 1st unit in 1991-92. But the investment approval is still awaited.

The State Government has established Orissa Power Generation Corporation for execution of this project at an estimated cost of Rs. 935 crores. The Corporation has taken up preliminary works like land acquisition, water supply, power supply, road construction of staff quarters etc. at a total estimated cost of Rs. 32 crores. Current year's Budget provision is only Rs 2 crores.

As regards the second proposal I may mention here that the people of Orissa are very eagerly looking forward to the establishment of the Talcher Super thermal power station at Talcher. The Site Selection Committee appointed by the Ministry of Irrigation and Power, Government of India, had recommended six suitable sites for setting up Super Thermal Power Stations in the country, i.e., Singrauli, Nayavelli, Ramagundam, Korba, Farakka and Talcher. It is a matter of regret that works have been started in all places except Talcher. The Talcher Super Thermal Power Station will consist of six units of 500 MW each to be installed in 3 stages. In order to mitigate Power shortage in the State, this project has to be established under the Central sector to improve the supply position in the eastern region as a whole. Plenty of coal is available for this project from Lingraja Block of Talcher Coal mines.

The State Government have furnished proposal to the Ministry of Energy, Department of Power, for financial assistance for the new schemes of floatation of bonds and equipment credit from foreign equipment supplies. The proposals received from different foreign equipment suppliers have been furnished to Government of India for selecting any one of the proposals alongwith floatation of bonds. The Central Government should take immediate decision in this matter. It is regretted that there is acute shortage of power particularly in the State of Orissa sa which is affecting adversely the developmental activities. This sector has been very much neglected.

In view of these facts I request that IB Thermal Power Project for which all preliminaries have been completed, should be expeditiously cleared by the Planning Commission and the funding pattern should be approved by the Ministry concerned. I also request the Government to expedite clearance of Talcher Super Thermal Power Station at the earliest to improve power position in the State of Orissa. It is high time that special emphasis should be given by the Central Government to these proposals. Thank You.

REFERENCE TO THE CALLOUSNESS OF DOCTORS IN GOVERNMENT HOSPITALS IN DELHI

श्री वीरेन्द्र वर्मा (उत्तर प्रदेश) : माननीय चेयरमैन महोदय, दिल्ली के प्रसिद्ध सफदरजंग अस्पताल में 12 अगस्त को एक महिला 17 वर्षीय यशोदा दाखिल हुई, उसका एक्सरे कराया गया तो उसके गुरदे में स्टोन बतलाया गया और कहा कि उसका आपरेशन होगा । सब कागजात डाक्टर को दे दिए गए । आपरेशन बाएं गुरदे का कर दिया गया जब कि स्टोन दायें गुरदे में था । फिर उसको वैसे ही सिल दिया । जब उस महिला का दर्द नहीं रुका, वह चिल्लाती रही शोर मचाती रही तब उसका दुबारा रंगीन एक्सरे किया गया और फिर बताया गया कि उसका दुबारा आपरेशन होगा । उससे बड़ी गलती दूसरी नहीं हो सकती इतने चोटी के अस्पताल में ।

मान्यवर, इसी प्रकार हिन्दूराव अस्पताल में दिल्ली में ही 19 वर्षीय कल्याणी दाखिल की गई । उसकी प्रथम डिलीवरी का केस था । ढाई घंटे तक उसकी परेशानी में कोई डाक्टर नहीं आया । उसकी डिलीवरी हो गई वह महिला भी मर गई वह बच्चा भी मर गया । किसी ने उसकी परवाह नहीं की । इसी अस्पताल में एक और महिला हार्ट की पेशेंट थी । उसका भी डिलीवरी का केस था । किसी ने अटेंड नहीं किया डिलीवरी हुई, वह औरत भी मरी, उसका बच्चा भी मरा । इसी प्रकार के मान्यवर कई और केस इस अस्पताल में मौजूद हैं । जब दिल्ली में देश की राजधानी में इस प्रकार की दुखदायी घटनायें रोज घटित होती रही हैं तो मुझे इसकी तरफ मंत्री महोदय का ध्यान, सरकार का ध्यान आकर्षित करना है । मैं चाहता हूं कि सरकार इसकी ओर ध्यान दे और जिन्होंने इस प्रकार की लापरवाही बरती है उनके खिलाफ कड़ी कार्यवाही करे ।

REFERENCE TO THE SCANDAL IN THE LAND DEVELOPMENT AND OTHER COOPERATIVE BANKS

श्री राम अवधेश सिंह (बिहार) : श्रीमन् मैं ऐसी समस्या की ओर सरकार का ध्यान खींचना चाहता हूं कि जिसके बारे में इस सभा में भी सवाल के जवाब में वित्त मंत्री जी ने जवाब दिया है लेकिन कार्यवाही नहीं हो रही है । श्री हुक्मदेव नारायण यादव के सवाल के जवाब में कहा गया था कि कुछ बैंक्स हैं जिनसे जनता को कर्ज दिए जा रहे हैं जैसे भूमि विकास बैंक, कोआपरेटिव बैंक और दूसरे कई बैंकों के नाम उसमें गिनाए गए हैं । आप को जानकर आश्चर्य होगा कि बिहार में जो कोआपरेटिव बैंक हैं उन्होंने जो कर्ज दिये हैं उन में जनता को चूस लिया गया है, उसे लूट लिया गया है और वहां जो कोआपरेटिव मूवमेंट है उस को पंगू बना दिया गया है । आप को जान कर आश्चर्य होगा कि भूमि विकास बैंक की ओर से विकासमान की ओर से जो सामान मुहैया किया गया है, जो खाद हराबहार के नाम से 1983 में दी गयी उस ने तीन, चार जिलों में फसल की बात तो क्या कही जाय, उस ने फसल को सुखा दिया है । हराबहार के नाम पर बालू में केमिकल मिला कर दिया गया । उसकी जांच भी हुई और रिपोर्ट पड़ी हुई है लेकिन उस पर कोई कार्यवाही नहीं हो रही है । विकासमान की बाहर से आया हुआ बटर आयल दिया गया जनता को मुफ्त में देने के लिये करीब 50 हजार टन, और विकासमान के चेयरमैन ने उस को हजम कर लिया, उस को बेच दिया 10,